

कोयला परियोजना खनन संगठन कम्पनी से अपने हाथ में ले लिया है ; और

(ख) क्या सरकार कोयला परियोजना खनन संगठन कम्पनी के सभी श्रमिकों और कर्मचारियों को खपाने का विचार रखती है ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री करिया मुण्डा) :
(क) सम्भवतः प्रश्न का अभिप्राय सेन्ट्रल प्रोविन्सेस मैंगनीज कम्पनी लिमिटेड से है न कि कोयला परियोजना खनन संगठन कम्पनी से। भारत सरकार तथा सेन्ट्रल प्रोविन्सेस मैंगनीज कम्पनी लिमिटेड (सी० पी० एम० ओ०) के बीच हुए एक समझौते के अधीन मैंगनीज और (इंडिया) लि० (मोइल) ने डोंगरी बुजुर्ग खानों में सी० पी० एम० ओ० की अचल तथा चल सम्पत्ति का अधिग्रहण कर लिया है;

(ख) मैंगनीज और (इंडिया) लिमिटेड ने अधिग्रहण करने की तारीख से डोंगरी बुजुर्ग खान में सी० पी० एम० ओ० द्वारा सीधे रूप में भर्ती किए गए सभी कर्मचारियों को नए सिरे से नौकरी की पेशकश की थी तथा उन सभी कर्मचारियों ने मोइल में नौकरी कर ली है।

Memorandum by National Federation of P&T Employees Union

674. SHRI S. C. MURUGAIYAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether he has received a Memorandum from the National Federation of P&T employees Union stating some of their grievances when he

visited Patna in the first week of September; and

(b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) A Memorandum was received from the Bihar Circle "Coordinating Committee" of the National Federation of P&T Employees.

(b) The Co-ordinating Committee is not a recognised body and therefore no action was necessary.

HISCO Ltd. as a Subsidiary of SAIL

675. SHRI C. K. CHANDRAPPAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have a proposal under consideration to make the Indian Iron and Steel Co. Ltd. a subsidiary of Steel Authority of India Ltd.; and

(b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) and (b). Government have recently taken certain decisions regarding the restructuring of Public Sector Steel Industry. One of the decisions is that, in order to ensure a coordinated development of the Indian Iron and Steel Company Ltd., the shares presently held by Government in this Company should be transferred to Steel Authority of India Ltd. On the transfer of these shares the Company will become a subsidiary of SAIL. A proposal is also under consideration to acquire the shares held by the public financial institutions and others, and to transfer them to Steel Authority of India Ltd., so that the Indian Iron and Steel Company Ltd., will also become a division of SAIL.